

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5844
ANSWERED ON:30.04.2010
CHANGE OF PRESCRIBED MEDICINES
Gowda Shri D.B. Chandre;Vijayan Shri A.K.S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the doctors of CGHS dispensaries particularly at the dispensaries of Laxmi Bai Nagar and Kalibari Marg, New Delhi have been changing the medicines which are prescribed by Specialists thereby altering the brand, doses, salt and strength;
- (b) if so, whether CGHS Headquarters have been advising to all CMOs to indent medicines through local purchase if the medicine of same strength is not available in the dispensary; and
- (c) if so, the reasons for changing the medicines by doctors at dispensaries and thus playing with the lives of CGHS beneficiaries?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c): If the store of a dispensary has a drug with same salt content and potency of the branded drug prescribed by the specialists, then the drug available in the store of the dispensary is supplied. If, however, the drug with the same salt content and potency is not available in the store then the Chief Medical Officers have been advised to place indent on local authorized chemist for the supply of the drug prescribed by the specialist. No Complaint has been received regarding supply of substitute medicines by doctors in dispensaries in Laxmi Bai Nagar and Kali Bari Marg. If any complaint is preferred by a beneficiary against supply of substitute medicines with different potency or salt component, then the concerned doctors would be requested to show cause as to why disciplinary action should not be initiated against them.